agrometeorological advisories are disseminated through Kisan portal launched by the Ministry of Agriculture and also under public private partner. At present, the GKMS Products are disseminated through SMS and IVRS to 11.5 million farmers in the country.

(b) No Sir. The SMS services are meant for any farmer across the country who registers in Kisan Portal or through the designated SMS service providers under Public Private Partnership (PPP) mode.

ESSO-IMD also launched an SMS-based alert system for general public for dissemination of weather and disaster-related (cyclone, severe weather storms, heavy rains) information. Under this round-the-clock web-based operational system, the ESSO-IMD will send SMS to individuals who would register themselves at the weather forecaster's official website (www.imd.gov.in) for this purpose. Besides giving information about natural calamities, the system will also suggest what action needs to be taken.

ESSO-IMD had a mobile application for Android based smart phone/tablets. The mobile app by the name "Indian Weather" is downloadable from Google play store, free of cost. Presently, the app provides current weather and 4 days weather forecast across the country for 310 cities. The mobile app. shall also be hosted for free download from the Government mobile appstore (https://apps.mgov.gov.in/indwx.isp).

(c) Does not arise.

## Issuance of many passports to a single person

- 1453. SHRI AMAR SHANKAR SABLE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether a number of passports have been issued to a person having different names and citizenship; and
  - (b) if so, the reasons therefor and details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) and (b) As per law, Indian passports are issued to Indian citizens after confirming the passport applicant's identity including name, address and citizenship, on the basis of identity and address proof documents submitted by the applicants as well as the police verification reports either before or after issuance of passports. Whenever cases of suspected foreign nationals obtaining Indian passports or those with false identity obtaining passports or those obtaining multiple passports are reported, appropriate actions such as revoking of the passports and initiation of criminal proceedings are taken immediately as stipulated under the Passports Act, 1967.